(2)

Per Tribunal

16-6-88

Sh. G S Walia Advocate for the applicant present.
He wants to advance the date of ~~direction~~ admission hearing.
For want of time adjourned to 17-6-88.

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17-6-88

Shri D. V. Gangal Adv. (for Shri G S Walia) for the applicant.
He prays for an adjournment as Sh. Walia is unwell.
Adjourned to 28-6-88 for admission

Member (J) Member (A)

21-6-88

Applicant has filed Misc Pet No. 321/88 for continuing the interim order passed on 10-6-88 upto 29-6-88. The interim order is in force upto 23-6-88. There is no reference of